

the vacancies in these cadres, distributed between 'insiders' and 'outsiders' on a 50:50 basis, is made strictly in accordance with their ranks in the merit list and the order of preferences given by them on a zonal basis. In this process of allocation, some officers get allocated to cadres other than the cadres of their home States. As a result, some of them do feel aggrieved which is inevitable.

The rules and regulations are so designed as to allocate officers appointed to the Service by promotion/selection to the cadres of the States in which they were serving at the time of their appointment to the Service.

Research study on women inmates in Tihar Jail

1523. SHRI SATYA PAL MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a press report which appeared in the 'Hindustan Times' dated the 15th August, 1981, highlighting the study conducted by a Research scholar with regard to the exploitation of women inmates in Tihar Jail, Delhi; and

(b) if so, what is Government's reaction with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The Government have seen the Press report captioned, "Tihar women sexual pray to law and outlaw", which appeared in the 'Hindustan Times', dated 10th August (not 15th August, 1981). The Delhi Administration have reported that no lady by the name of Rita Sarin as mentioned in the Press report was ever allowed to conduct a study on the women inmates of the Tihar Jail. However, the various complaints about the functioning of Tihar Jail, are being looked into.

Recruitment rules for Central Secretariat Clerical Service

1524. SHRI DIPENDRABHUSHAN GHOSH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recruitment rules for Central Secretariat Clerical Scheme are not uniform in various Ministries of the Government of India; and

(b) if so, what steps Government propose to take to bring uniformity in recruitment rules particularly for ex-cadre posts in different Ministries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The Central Secretariat Clerical Service is decentralised and recruitment to the Service is made in accordance with the provisions of the Central Secretariat Clerical Service Rules, 1962, which are uniformly implemented by all the Ministries/Departments.

(b) Ex-cadre posts are not part of Central Secretariat Clerical Service. The Recruitment Rules for the ex-cadre posts are framed by the respective Ministries/Departments in accordance with the guidelines issued by the Department of Personnel and Administrative Reforms.

Underground Extremists in North Eastern States

1525. SHRI HARVENDAR SINGH HANSPAL:

SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI SYED SIBTE RAZI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that underground extremists in the North Eastern States have recently stepped up their violent activities; and